

OFFICE OF THE
PRINCIPAL DISTRICT AND SESSIONS JUDGE
BARAMULLA

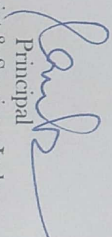
The Registrar Computers
Hon'ble High Court of J&K
Srinagar

No 454/P02/20.
Dated: 26/09/2020.

Subject: Issues pertaining to data on NDDG
Sir,

Appropos to the subject cited above and in reference to your letter No1291/CPC/K, it is to submit that following cases which were earlier listed on Sundays have been fixed for hearing on the next date as shown against each and parties concerned have been informed telephonically as well as through their respective counsels.

S.No	Name of the Court	Title of the case	Nature of the case	Earlier listed on Sunday/Date	Next Date of hearing
01	1 st Additional District and Sessions Judge Baramulla	State FIR No 08/2004 Vs Fatha Mohammad Sheikh	Criminal Challan	06.09.2020	15.10.2020
02		State FIR No 06/2013 Vs Mohd Shafi Bhat	Criminal Challan	06.09.2020	15.10.2020
03		UT of J&K Vs Mohd Yaqoob Bhat	App. For release of Vehicle 13.09.2020	13.09.2020	19.12.2020


Principal
District & Sessions Judge
Baramulla